

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No./Ind -3045/7/HDB//2017
NAME OF THE COMPANY	Amrit Jal Ventures Private Limited
NAME OF THE PETITIONER(S)	SEW Infrastructure Ltd
NAME OF THE RESPONDENT(S)	
	Amrit Jal Ventures Private Limited
UNDER SECTION	7 of IBC
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Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. SURESH KUMAR	Advocate	Sureshkiml equail Can 9440342345	K.S. Ce

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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	Name of the Counsel(s)	Name of the Counsel(s) Designation	Name of the Counsel(s) Designation E-mail & Telephone No.

Enclosed Order Sheet

Heard, Shri K. Suresh Kumar learned counsel for the Petitioner.

Learned Counsel for the petitioner requested time to get necessary instructions and he also requested to post the case. Post the case on 03.10.2017.

Member (Technical)

Member (Judicial)